

105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

Appeal.No.652/KB/2017

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th OCTOBER, 2018, 10:30 A.M

Name of the Company		Kamakshya Prasad Pradhan -Vs-ROC, Orissa	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Patita Paban Bishwal
(Adv.)
- 2) Anil Chaudhuri
(Adv.)
- } Petitioner
- Anil Chaudhuri
8/10/18.

105. 08-10-2018 - Appeal No. 652/KB/2017 – Kamakshya Prasad Pradhan – Vs. ROC, Orissa

ORDER

The Ld. Counsel for the Appellant appeared.

Heard. Reserved for orders.

Sd

(Madan B Gosavi)
Member(Judicial)